Members to observe the spirit of the rule In fact rule 235 (iv) says

" shall not pass between the Chair and any member who is speaking"

I leave it at that.

Next question

ACTIVITIES BY NAGA HOSTILES

1\*99 PROF SATYAVRATA SID-DHANTALANKAR ‡ SHRI N SRI RAMA REDDY SHRI RAM CHANDER

Will the Minister of EXTERNAL AFFAIRS be pleased to state

- (a) whether it is a fact that underground Nagas fortified the entire miles long area from Bandachalia to New Sonowal of Assam and deployed armed Naga hostiles at some s rategic points,
- (b) whether it is a fact that the hostiles have cleared the area of jungle and constructed a road there,
- (c) whether it is a fact that the area lying six miles inside Sibsagar district of Assam is claimed by the underground Nagas as belonging to Nagaland, and
- (d) what action Government have taken to meet this threat?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI M C CHAGLA) (a) According to information available to the Government, gangs of Naga underground were noticed in areas opposite to the Assam State New border posts ofSonowal. Kheremia, Panimore, Bandarchuila, Ganjam, Tehgajan and Raidanguri during April, '67

†Transferred from the 20th May, 1967

‡The question was actually asked on the floor of the House by Prof during April '67

- (b) Government have no information about the clearance of the jungle or the construction of a road in the area by the underground
- (c) No representation has received from the underground Nagas in this regard The Government is also not aware οf claims made by them about certain forest areas along the Assam border There is however, a demand for nevision of boundary between the Sta es of Assam and Nagaland and the State Governments concerned are in touch with each other
- (d) Suitable precautionary measures have been taken to meet the situation in case anyone indulges in unlawful ac ivities

PROF SATYAVRATA SIDDH-ANTALANKAR Sir, the Government seems to be very much unaware of the things of which it should be aware On the 4th of September, 1964 an agreement of cease-fire was entered into between the hostile Nagas and the Government and at that time the number of Nagas was estimated at 5,000 after 3 years from 1964 the number of the rebel Nagas estimated is about 15,000 and some have estimated it to be 50,000 Now. Sir, these things are exaggeration or they are based on facts If they based on facts, they must be faced properly and if they are not based on facts, then they must be contradicted With all this increase in the number of Nagas, how long will our indefinite dialogues with the Nagas continue and what will be the result of these dialogues? Will they be allowed to continue in this way as they are doing or shall we cry a halt somewhere?

SHRI M C CHAGLA Well, Sir, our information is that the number of Naga hostiles has not increased On the contrary our information is that the talks which the Prime Minister has had with the Nagas have yielded good results. We have not airived at a settlement, talks are

going on and, I think, talks do produce good results if only one has patience and one does not get intolerant or get irritated. We are conscious of the danger of the Naga hostiles; we are watching the situation. But I do not think it is a correct assessment that the number has increased in the way that the hon. Member has suggested.

PROF. SATYAVRATA SIDDH-ANTALANKAR: We have been watching too long. Is it not a fact that the hostile Nagas are in possession of most modern automatic weapons and they have received them from West and East European countries?

SHRI M. C. CHAGLA: Now, Sir, the Naga hostiles have received weapons from China and Pakistan, and maybe from other countries. It poses a threat to our country. But, as far as I know, the number is small, and every action is taken to safeguard the security of our country.

PROF. SATYAVRATA SIDDH-ANTALANKAR: Now vou have stated that the number is small, but it is questioned by so many ments in the papers. As I pointed out, when the agreement was entered into, the number of hostile Nagas was estimated at 5,000. and then, within these three years how can the number decrease when they have been going to China. Pakistan and other countries and they have made use of this halting time to strengthen their forces? is therefore, unbelievable to think that the number is decreasing.

SHRI M. C. CHAGLA: Sir. the House must realise the position. is not as if large numbers go China or Pakistan. Small bands manage to get out of India because. in some parts of our country, the boundary consists of impenetrable jungle, and it is impossible for us to prevent small bands escaping. It is equally difficult to prevent these bands returning after they have obtained arms and after they have

received training in guerilla warfare. But I do not know wherefrom my hon. friend gets the estimate that the number has increased from 5,000 to 50,000. We have no information to that effect.

SHRI N. SRI RAMA REDDY: May I know, Sir, whether it is a fact that frequent attempts have made by these hostile Nagas to claim land or territory from Assam? Number two, I would like to know whether it is not a fact that these hostile Nagas have been putting pressure on and terrorising the people there and collecting taxes with a view to working against the Indian interests.

SHRI M. C. CHAGLA: Sir, have been some boundary between Assam and the State of Nagaland, and a part of that dispute comprises this forest land. attempts are being made to resolve disputes. The two Ministers met recently, in April, and the officials are going to meet again, and I am sure that these differences, which are of a minor character, will be resolved. As regards the second question I have no information to that effect.

SHRI B. K. P. SINHA: Sir, may I know if the attention of the Government of India has been drawn to certain reports that Chinese, a dozen or two dozens, have found in certain Naga underground cells in the territory of India, and also that they have been roaming about presumably to explore terrain for some purpose? know if the attention of the Governdrawn to ment of India has been if these this, and may I know enemies?" "friendly Chinese are that a classification has I am told been discovered the classification of "friendly hostiles", That is put this question,

SHRI M. C. CHAGLA: Answering the second part of the question. I can categorically say that Chinese are found anywhere Nagaland, they cannot be friendly: that much is certain. But we have no official information about Chinese having penetrated into our We have country. information about the Naga hostiles who have gone to China and have come back, as I have mentioned.

SHRI B. K. P. SINHA: My question was. Sir. that there are reports to the effect that the Chinese have come into Indian territory.

MR. CHAIRMAN: It. has been answered.

श्री श्रांकष्ण दत्त पालीवाल : मंत्री महोदय के उत्तर से सम्बन्धित क्या मंत्री महोदय ग्रब भी जांच करके इस बात का पता लगायंगे भ्रौर सदन को बतलाएंगे कि क्या जंगल काटने की बात और सडक बनाने की बात सही है या नहीं ?

SHRI M. C. CHAGLA: Well, Sir, I have placed before the House whatever information I have. I will certainly make further enquiries and if my hon, friend wants, I can write to him, of if he puts down a question, I shall give any further information that I have. I may mention with regard to the report Chinese presence in Nagaland that we have made investigation and our that definite information is what the Press appeared in No. Sir, Government have no information about the clearance of the jungle or the construction of a road in the area by the underground. This is not correct.

श्री जिन रक्षार समालालजी चोरडियाः पार्ट (बी) के जवाब में ग्रापने बतलाया कि हमें इसकी जानकारी नहीं है--जंगल साफ करने की ग्रीर सडक बनाने की । तो पहली बात मैं यह जानना चाहंगा कि ग्रपने ही क्षेत में उन्होंने बिना परिमशन के जंगल साफ \* किया या सडक बनाई, तो उसकी स्रापके पास जानकारी क्यों नहीं है ग्रौर क्या यह प्रश्न श्राने के बाद भी श्रीमान ने इस बारे में जानकारी लेने का कोई प्रयत्न किया ग्रथवा नहीं किया ? उन्होंने कहा, नहीं । पार्ट (बी) मे पूछा गया था कि क्या जंगल साफ किया गया या सडकें बनाई गई ग्रीर ग्रगर हां तो उसके सम्बन्ध मे क्या कार्यवाही की गई।

to Questions

SHRI M. C. CHAGLA: After enquiries no information has been received to this effect. If any information is received, certainly the House would be entitled to know it.

श्री विमलकुमार मन्नालालजी चौरडिया: सवाल मेरा कुछ है, जवाब कुछ है। मैं पूछ रहा हं कि पार्ट (बी) में पूछा गया है कि क्या नागाओं ने जंगल साफ कर लिया. सड़कें बना लीं ग्रौर ग्रापने जवाब यह दिया कि हमें कोई जानकारी नही । पहली बात यह है कि हमारे ग्रपने क्षेत्र में उन्होंने किसी चीज का निर्माण किया, जंगल साफ कर दिया, सड़कें बना लीं, फिर उसकी जानकारी क्यों नहीं हैं ? यह प्रश्न ग्राने के बाद भी क्या श्रीमान ने प्रयत्न किया कि वहां से जान-कारी प्राप्त करते कि इस तरह का कोई जंगल तो उन्होंने साफ़ नही कर दिया, सडकें तो नहीं बनालीं?

SHRI M. C. CHAGLA: I will certainly make further enquiries, and if there is any information I will place it before the House.

SHRI NIRANJAN SINGH: On a point or order, Sir. My point of order is this that the House must get straight replies, not evasive replies. It is in the Rules of Procedure of the House. But the Minister says that he collect the information. Now territory is under the Government of India. It is ruled by the Government

2350

administration There is there, and if there is the administration, the facts must be known to the Central Government. So I want to know what the facts are, and this is my point of order, whether an evasive reply is permissible or not.

MR. CHAIRMAN: There is no question of evasion at all. The Minister has said that he will find out about further information-they had no more information in the matter now-and he will let you know.

SHRI NIRANJAN SINGH: all, this territory belongs to the Indian Government. There is the Police Department. There is the Executive Department. There is the Revenue Department, and still he is not in possession of all the facts.

MR. CHAIRMAN: I admit all that, but if there is no further information with the hon. Minister, what else can he say?

SHRI NIRANJAN SINGH: I want to know what action has been taken against the administration.

SHRI D. L. SEN GUPTA: On a point of order, Sir, and my point of order is this. In replying to my friend, Mr. Chordia, the hon, Minister's reply is this that he had no knowledge, and thereby he wanted to convey that because he had no knowledge it was not a fact, that the suggestion was not admitted. Now I want to know the true type of answer. When he says it is not a fact, let him say that it is not a fact, If he says he has no knowledge then I should think that he should not come with this answer. He should gather the information and then come. What does he mean? Does he mean that this fact is not correct?

SHRI M. C. CHAGLA: There is difference between knowledge and

information. If I had said "no knowledge", it would be quite different. What I said in my answer is: "I have no information." If anything of the type as suggested by the hon. Member had happened, we would have had the information from our intelligence sources and other sources. No information of that kind has been conveyed to us. Then may I point out that the question is a very general one? Now this is a vast area. Sometimes jungles are cleared for cultivation. Unless a specific area is given, it would be difficult to give a specific reply. If the hon. Member mentions a particular area and asks me what has happened, I would certainly make more specific enquiries. But the position today is that the Government has no information

श्री राजनारायण : श्रीमन, इसी सवाल को ले कर हम भी ग्रपना प्वाइन्ट ग्राफ म्रार्डर उटा सकते थे ग्रौर जो वाइन्टस म्राफ म्रार्डर किये गये हैं. उनमें म्राधा प्रश्न हमारा भी ग्रा गया है। ग्रब जो सवाल हम पूछना चाहते हैं वह यह है कि जैसा भाग (ख) में पूछा गया था कि क्या यह सच है कि विद्रोही नागाग्रों ने जंगल का क्षेत्र साफ करके वहां पर एक सड़क बना ली है ? यह एक साफ मवाल, डैफिनिट क्वेश्चन है। विदेश मंत्री जी कहते हैं कि उनको कोई जानकारी नहीं श्रौर कहते हैं कि ऐसा नहीं 1 पहले तो यह बाद में जब सेकेटेरीएट से पास स्लिप भेजा गया, तो उसको पढ कर उन्होंने ग्रमेण्डमेंट किया। तो मैं यह जानना चाहता हं कि इस सवाल का सीधा सादा उत्तर दीजिए कि वहां पर कोई सड़क बनी या नहीं ? ग्रगर मंत्री जी को कोई सचना न हो, तो पालियामेन्टरी प्रोसेस यह कहता है कि वह कहें कि हमें इसके लिए नोटिस मिलना चाहिए ।

SHRI M. C. CHAĞLA: This does not in any way alter my answer. The answer remains what I have stated, namely, that Government have no information with regard to part (b) of the question.

श्री राजनारायण : क्या सरकार ने भाग (ख) को जानने की कोशिश की ग्रौर ग्रगर कोशिश की तो सरकार के पाम ग्रब तक इन्फारमेशन क्यों नहीं ग्राई ग्रौर इन्फारमेशन लेने में कितनी देरी लगेगी?

SHRI P. N. SAPRU: Sir, I had got up before Shri Rajnarain and therefore I may be permitted to put my question.

MR. CHAIRMAN: Let the Minister answer the question he has put and then you can put your question.

SHRI M. C. CHAGLA: I have already answered the question when I said that we have various sources of information and from those sources no information of the fact suggested in part (h) of the question has been received by us. But as I said we will make further enquiries and investigations and if we get any relevant information we will come and tell the House. What more can I say?

SHRI P. N. SAPRU: Is it not a fact that the Nagas, whether they be hostile or friendly, are our fellow citizens?

SHRI M. C. CHAGLA: I agree, Sir. Everyone living in Nagaland is our fellow chizen, because Nagaland is part of India.

SHRI P. N. SAPRU: And therefore, are they not entitled to treatment as fellow citizens?

SHRI M. C. CHAGLA: With that also I entirely agree.

RETURN OF SABRE JETS BY PAKISTAN TO IRAN

## \*297. SHRI SITARAM JAIPURIA: † DIWAN CHAMAN LALL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Government of Pakistan has since returned all the Sabre Jets which were undergoing servicing and repairs in Pakistan to Iran:
- (b) whether the Government of India has contacted our Embassy in Iran in this respect; and
- (c) whether the Government of India has also sent any communication to the Government of Iran about nthe return of Sabre jets by Pakistan, if so, whether any reply has been received from that Government?

THE MINISTER OF EXTERNAL (SHRI M. C. CHAGLA): AFFAIRS (a) The Government of Iran had assured us earlier that the aircraft sent to Pakistan were there only for repairs, servicing and modifications and would return to Iran finally. The West German Government had also informed us that except for a few aircraft under servicing in Pakistan all the F-86 aircraft sold to Iran for her use had already returned to Iran and that the few undergoing servicing at that time would also return to Iran. The Government of Iran have since told us that most of the aircraft have gone back to Iran.

(b) and (c) We have kept in touch with our Missions not only in Iran but in other countries as well in this regard and have taken suitable diplomatic action whenever expedient. The assurances given earlier have been renewed by the Governments concerned.

<sup>†</sup>The question was actually asked on the floor of the House by Shri Sitaram Jaipuria.